

Development Corporation in tribal area has undergone a loss of Rs. 45 crores; and

(d) if so, the steps Government have taken to rehabilitate this unit ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) M/s. Andhra Pradesh Rayons Ltd. has reported that it has suspended production of rayon grade pulp from 24th September, 1985, because of off-take problem.

(b) The exact quantity and value of rayon grade pulp imported during 1985-86 has not yet become available.

(c) The Company has reported that it has incurred a loss of Rs. 45 crores as on 30.6.1985.

(d) With a view to preventing under-utilisation of indigenous installed capacity in the industry, the import of rayon grade pulp, which was in the list of items allowed for import under Open General Licence according to the Import and Export Policy (1985-88) has been transferred to the list of Limited Permissible Items from 10th September, 1985. Grant of licences for import of rayon grade wood pulp is accordingly being regulated as follows :—

- (i) The full requirement of rayon tyre cord industry and High Wet Modulus Fibre industry is allowed without any quantitative restriction.
- (ii) In the case of viscose filament yarn and viscose staple fibre industry, the import of rayon grade wood pulp is allowed to the extent of 1/3rd of the total requirement in a calendar year and the balance has to be procured from indigenous manufacturers.

In order to help in rehabilitation of the Company, a Letter of Intent dated 23.7.1985 has been granted to it for manufacture of Pulp and Paper for an annual capacity of 52,000 tonnes.

[*Translation*]

Purchases by Government Undertakings from Small and Ancillary Industries in Madhya Pradesh

6658. SHRI PRATAP BHANU SHARMA : Will the Minister of INDUSTRY be pleased to state :

(a) the percentage of the total purchase requirements (excluding raw material) of each Government undertaking met through purchases from small and ancillary industries in Madhya Pradesh during the last five years; and

(b) whether these undertakings have made some specific and long term arrangements to set up new ancillary industries every year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). The information is being collected and will be laid on the House.

[*English*]

Capacity utilisation of drug formulations and bulk drugs of public sector drug undertakings

6659. DR. PRABHAT KUMAR MISHRA : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 1220 on 4 March, 1986 regarding manufacture of drugs on loan licence system and state :

(a) the percentage of utilisation of capacities of drug formulations and bulk drugs of each of the public sector drug undertakings;

(b) the nature of difficulties that arose in the production of different range of formulations; and

(c) the specific labour constraints faced by each of the public sector drug undertakings ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAI-CHANDRA SINGH) : (a) to (c). The

information is being collected and will be laid on the Table of the House.

[*Translation*]

Setting up of cement factories in Kota and Chittorgarh Districts of Rajasthan

6660. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the entire belt of Kota and Chittorgarh districts in Rajasthan contains limestone deposits where cement factories can flourish; and

(b) the number of industries likely to be set up in this region during the Seventh Five Year Plan period in private as well as public sector, separately alongwith the production capacity of each of these ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). There are sizeable deposits of limestone in Kota-Chittorgarh belt of Rajasthan. Besides 3 large private sector cement factories for a capacity of 19.4 lakh tonnes per annum already in production, an additional capacity of 33 lakh tonnes has been approved, out of which the following capacity is likely to materialize during the Seventh Plan Period :

Name of the Unit	Location	Licensed Capacity (Metric tonnes per annum)
1. Shriram Fertilizers and Chemicals (new units)	Ladpura Distt. Kota	2.00 lakhs
2. Birla Cement Works (Substantial expansion)	Chittor Distt. Chittorgarh	5.00 lakhs
	Total	7.00 M.T. per annum

Inclusion of Chittorgarh district under 'no industry' district Scheme in Rajasthan

6661. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of INDUSTRY be pleased to state :

(a) the names of the districts in Rajasthan proposed to be included under 'no industry district' scheme this year;?

(b) whether Chittorgarh district, which is most backward from industrial point of view, is proposed to be included under the said scheme this year; and

(c) if so, the details of facilities proposed to be provided to the persons who want to set up industries in this area ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c). At present the districts of Barmer, Churu, Jaisalmer and Sirohi in Rajasthan are included in the list of 'No-Industry Districts'. The entire scheme of incentives for industrialisation of Backward Areas/'No-Industry Districts' is under review by an Inter-Ministerial Committee, which is likely to submit its report by the end of June, 1986. Presently, there is no proposal for inclusion of Chittorgarh district in the list of 'No-Industry Districts'.

[*English*]

Manufacture of Alcohol from Fermentation

6662. SHRIMATI D. K. BHANDARI : Will the Minister of INDUSTRY be pleased to state :

(a) whether alcohol can be manufactured from fermentation and chemical processes other than use of molasses; and

(b) if so, whether this is being done ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R.K. JAICHANDRA SINGH) : (a) and (b). Alcohol can be produced by fermentation or chemical process. However, alcohol is being manufactured in India from fermentation process only.